

FIR No.149/19  
Case No.1596/20  
PS Punjabi Bagh

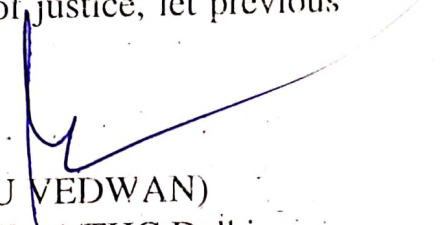
22.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 06.06.2020 for 22.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Summons were issued to the accused however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 07.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
22.08.2020

e-FIR No.11651/19  
Case No.8401/19  
PS Punjabi Bagh

22.08.2020

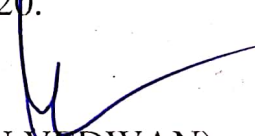
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 06.06.2020 for 22.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the Cisco webex meet app.

Summons were issued to the accused Mustkeem however, the same could not be received back due to Covid19. In the interest of justice, let both accused persons be summoned afresh for 07.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
22.08.2020

FIR No.555/17  
Case No.1152/18  
PS Punjabi Bagh

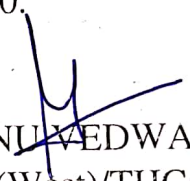
22.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 06.06.2020 for 22.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.  
Accused Shiva absconding.  
None for other accused persons.

Presence of other accused persons could not be procured on the Cisco webex meet app. In the interest of justice, no adverse order is being passed today qua the other accused persons.

Be put up for purpose fixed on 07.11.2020.

  
(MANU VEDWAN)  
MM-01(West)/THC:Delhi  
22.08.2020

FIR No.305/11  
Case No.64242/16  
PS Punjabi Bagh

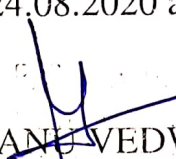
22.08.2020

Present: Ld. APP for the State.

Sh. Rajiv Saini, Ld. Counsel for the accused is present through  
Cisco Webex meet application.

Final arguments heard through Cisco webex meet app.

Be put up for clarification / orders on 24.08.2020 at 3:00 pm.

  
(MANJIV DEWAN)  
MM-01(West)/THC:Delhi  
22.08.2020

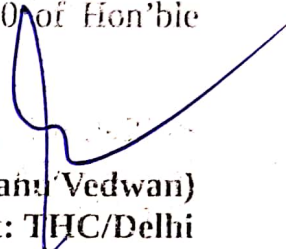
**CC No. 10135/2016**  
**Radhey Shyam Vs Rajpal**  
**PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: None.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
22-08-2020

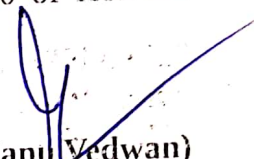
**CC No. 67912/2016  
State Vs Ravi  
FIR NO. 51/2011  
PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

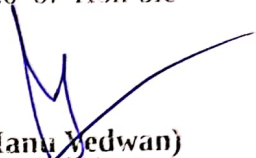
  
(Manu Vedwan)  
MM: West District: THC/Delhi  
22-08-2020

CC No. 60533/2016  
State Vs Jakir Khan  
FIR NO. 752/2014  
PS Nihal Vihar

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Yadwan)  
MM: West District: THC/Delhi  
22-08-2020

**CC No. 65261/2016  
State Vs Sudhir Kumar  
FIR NO. 1032/2014  
PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh Jaideep Malik, Ld Counsel for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

MM: West District: JHC/Delhi  
22-08-2020



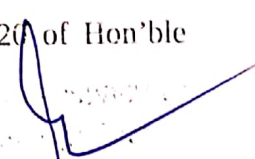
**CC No. 69600/2016  
State Vs George Masih  
FIR NO. 476/2014  
PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)

**MM: West District: THC/Delhi**

**22-08-2020**

**CC No. 69369/2016**  
**State Vs Vijay Sharda**  
**FIR NO. 1018/2014**  
**PS Patel Nagar**

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi

22-08-2020

CC No.67821/2016  
State Vs Jafar  
FIR NO. 1009/2015  
PS Punjabi Bagh

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi

22-08-2020

**CC No. 72769/2016**  
**State Vs Saurabh @ Chikna**  
**FIR NO. 222/2016**  
**PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

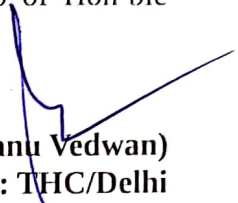
**MM: West District: THC/Delhi**  
**22-08-2020**

**CC No. 73935/2016  
State Vs Vijay Singh  
FIR NO. 671/2015  
PS Punjabi Bagh**

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020, of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)

MM: West District: THC/Delhi  
22-08-2020

**CC No. 75569/2016  
State Vs Sone Lal  
FIR NO. 50/2016  
PS Punjabi Bagh**

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

**MM: West District: THC/Delhi  
22-08-2020**

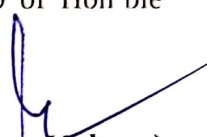
**CC No. 1007/2017**  
**State Vs Chanderkar Saroj**  
**FIR NO. 1089/2015**  
**PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)

**MM: West District: THC/Delhi**  
**22-08-2020**

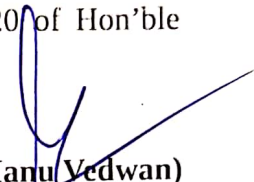
CC No. 5012/2017  
State Vs Jaitin @ Kaka  
FIR NO. 626/2016  
PS Punjabi Bagh

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)  
MM: West District: THC/Delhi  
22-08-2020



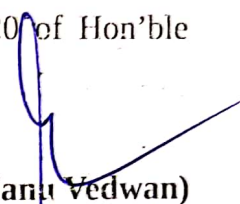
**CC No. 6310/2017  
State Vs Vishavnath Mandal  
FIR NO.507/2017  
PS Punjabi Bagh**

22-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 06-06-2020 for 22-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)  
**MM: West District: THC/Delhi  
22-08-2020**

CC No. 32/2018  
State Vs Vinay @ Sandeep  
FIR NO. 381/2013  
PS Punjabi Bagh

22-08-2020

Present:

Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi  
22-08-2020

**CC No. 2643/2018**  
**State Vs Shiv Kumar**  
**FIR NO. 543/2016**  
**PS Punjabi Bagh**

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble  
High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)

**MM: West District, THC/Delhi**  
**22-08-2020**

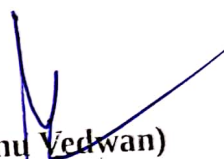
**CC No. 6589/2018  
State Vs Rajan  
FIR NO. 106/2018  
PS Punjabi Bagh**

22-08-2020

Present:

Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
(Manu Vedwan)

**MM: West District: THC/Delhi  
22-08-2020**

CC No. 10020/2018  
State Vs Mohit Sharma @ Langra  
FIR NO. 038402/2017  
PS Punjabi Bagh

22-08-2020

Present:

Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble  
High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)

MM: West District: THC/Delhi  
22-08-2020

CC No. 1084/2019  
State Vs Lokesh @ Ioki @ Rakesh  
FIR NO. 702/2018  
PS Punjabi Bagh

22-08-2020

Present:

Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vellwan)

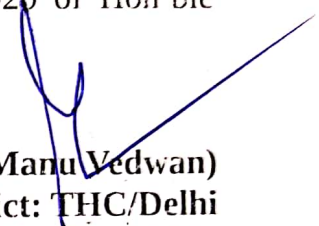
MM: West District: THC/Delhi  
22-08-2020

**CC No. 7432/2019  
State Vs Akash  
FIR NO.00831/2019  
PS Punjabi Bagh**

22-08-2020

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

  
**(Manu Vedwan)  
MM: West District: THC/Delhi  
22-08-2020**

CC No. 7352/2019  
Deepika Malhotra Vs Ritesh Grover  
PS Punjabi Bagh

22-08-2020

Present: None for the complainant.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 07-11-2020.

(Manu Vedwan)  
MM: West District: THC/Delhi  
22-08-2020